

**Shri Anil K. Chanda:** No, Sir.

**Shri Jadhav:** May I know whether the Government is contemplating....

**Mr. Speaker:** Next question.

**Dr. Ram Subhag Singh:** Sir, there has been a loss of thousands of rupees. Therefore, it is necessary that hon. Members should ask questions.

**Mr. Speaker:** The question hour cannot be consumed by a single question. There are other methods. I have been repeatedly saying that. What can I do?

So far as those hon. Members whose names appear on the Order Paper are concerned, I would request them to get up as early as possible. I am not going to request them to come up and put questions. The hon. Members should stand up before others who have tabled questions. I certainly look all round.

**Shri Morarka:** Not this side also.

**Mr. Speaker:** I am looking at this side also. I thought that this side need not put questions.

**Shri Jadhav:** May I know whether the Government is contemplating the disposal of the Hotel as it is running at a loss?

**Shri Anil K. Chanda:** There is no such proposal before Government. May I submit that when a big commercial enterprise of this nature is started, it does not begin to give dividends from the first year?. It takes a little time.

**Shrimati Maniben Patel:** rose—

**Mr. Speaker:** The hon. Member is a little too late.

#### Korea

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\*385 { **Shri H. N. Mukerjee:**  
**Shri Wodeyar:**  
**Shri S. N. Dwivedi:**

Will the **Prime Minister** be pleased to state:

(a) whether India is represented on the U. N. team of observers on the cease fire line in Korea; and

(b) whether it has come to the notice of Government that the U. S. Government has proposed to equip South Korea with (modern) weapons?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) No; Sir.

(b) The Government of India have no official information. They have, however, seen press reports on this.

**Shri Kasliwal:** May I know whether Government instructed our Ambassador in U. S. A. to make an official enquiry from the U. S. Government in this connection?

**Shri Sadath Ali Khan:** I am unable to say; I require notice.

**Shri H. N. Mukerjee:** May I know if Government has been appraised of any statement from the Peoples Republic of China regarding the perturbation that Government feels on account of the gravity of the situation created in Korea and, if so, what steps are being contemplated?

**Shri Sadath Ali Khan:** I do not have this information. As I have said we have seen Press reports. We have no official information about what the hon. Member says.

**Shri C. D. Pande:** Has Government any information that in North Korea, the Soviet Government and the Chinese Government have also made some changes so that there is some trouble there?

**Shri Sadath Ali Khan:** We have seen Press reports alleging that this is so.

#### Evacuee Property Rules

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\*387. { **Shri Bahadur Singh:**  
**Shri M. C. Jain:**

Will the **Minister of Rehabilitation and Minority Affairs** be pleased to refer to the reply given to Starred Question No. 252 on the 22nd May, 1957 and state:

(a) whether it is a fact that third party claims against evacuees were

registered by the custodians functioning in various parts of the country under a specific provision, (Rule 22), of the Administration of Evacuee Property Rules, 1950;

(b) whether the Rules referred to above prohibited attachment of evacuee property in execution of decrees against such evacuees; and

(c) whether all properties of the evacuees vested in the custodian?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** (a) Yes.

(b) Yes.

(c) No.

**Mr. Speaker:** Question No. 388.

**Shrimati Tarkeshwari Sinha:** Sir, may I request that question No. 398 also may be taken along with this. It will take less time if it is taken with this.

**Mr. Speaker:** Let me see. Are they connected? The first is for 'Outlay for Rajasthan in the Second Five Year Plan' and the other is 'Second Plan Outlay for States'. Is it that the whole hour will be taken by Rajasthan? No, no. I am not clubbing them together.

#### **Outlay for Rajasthan under Second Five Year Plan**

\*388. **Shri Kasliwal:** Will the Minister of Planning be pleased to state the total outlay fixed for the re-organized State of Rajasthan under the Second Five Year Plan?

**The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):** Rs. 105.27 crores.

**Shri Kasliwal:** May I know why Government have placed such a small amount for a large State while some smaller States have received larger allocations?

**Shri L. N. Mishra:** The allotment of the amount to Rajasthan was decided

in consultation with the State Government before finalisation of the Plan.

#### **Indian Purchase Department Abroad**

\*389. **Shri Morarka:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the expenditure incurred on the establishments of India Store Department, London and the Indian Supply Mission, Washington, separately during 1956-57; and

(b) the steps taken or being taken to economise this expenditure?

**The Minister of Works, Housing and Supply (Shri K. C. Reddy):** (a) The expenditure incurred during 1956-57 on the India Store Department, London was Rs. 59,42,760. The expenditure incurred on the India Supply Mission, Washington was Rs. 21,57,830 for eleven months only during 1956-57. Information regarding expenditure incurred in March, 1957 by the office of the Director, India Supply Mission is still awaited from that office.

(b) Instructions have been issued to the heads of both the Purchase Missions in regard to effecting every possible economy in Governmental expenditure. An Economy Board consisting of senior officers of the Ministry has been recently set up to ensure the implementation of the instructions and to explore in what ways further economies can be effected.

**Shri Morarka:** May I know whether after the instructions have been issued the Government have received any reply as to what economy has so far been effected?

**Shri K. C. Reddy:** No, the instructions were issued only very recently, as recently as the 18th of June. We have not yet received any replies as to what exact economies have been effected.

**Shri Morarka:** May I know whether the Government has considered the